

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:438

ANSWERED ON:06.12.2013

ADULTERATION OF PETROLEUM PRODUCTS

Ganpatrao Shri Jadhav Prataprao;Punia Shri P.L. ;Yadav Shri M. Anjan Kumar

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) the number of cases of adulteration in various petroleum products reported during each of the last three years and the current year, product-wise and the State/UT-wise;
- (b) the number of samples of petrol and diesel collected to check adulteration along with the number of samples found adulterated during the said period; State-wise including Andhra Pradesh:
- (c) whether surprise inspections are being conducted by the Government to check adulteration of various petroleum products;
- (d) if so, the details thereof; and
- (e) the action taken by the Government against the OMCs/ persons/Officials involved in adulteration of petroleum products during the said year?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAACA LAKSHMI)

- (a) & (b) : Public Sector Oil Marketing Companies have collected 3,78,519 samples of petroleum products during the last three years and current year (April-Sept. 2013), out of which 133 samples were found adulterated including 9 samples in Andhra Pradesh. State-wise detail of Samples collected and found adulterated is annexed.
- (c) & (d) : OMCs have conducted 5,99,535 inspections to check adulteration of petroleum products. Company-wise detail of inspections conducted during the last three years and current year (April-Sept. 2013) is annexed.
- (e) : There are no established case of involvement of any Officer of OMCs in adulteration during the last three years and current year ((April-Sept. 2013).